

**Federations.** Final decision regarding the type of machinery or committee to be set up for this purpose, will be taken on receipt of lists from all Federations.

**Persons Arrested in connection with Law and Order Situation**

1993. SHRI HITENDRA DESAI:

SHRI PHOOL CHAND VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many persons were arrested during the last three months in connection with law and order situation in the country as a whole; and

(b) how many of them are still in jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

**Rent Paid by C.I.S.F. Offices in Delhi**

1994. SHRI S. R. REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the monthly rent paid for each of the offices of South and Northern Zonal Headquarters of Central Industrial Security Force in Delhi; and

(b) whether Government propose to move them out to their zones and save expenditure on high rent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Only the combined office of northern and western zonal headquarters of CISF is located in Delhi. The rent paid for office accommodation is Rs. 10690.35 p.m. and for storage accommodation, Rs. 14080.00 p.m.

(b) Having regard to the locations of the undertakings in which the force has been inducted in the northern and western zones, Delhi is considered best suited for locating the office of the combined zonal headquarters.

**Construction of Second Bridge over River Hooghly**

1995. SHRI SOMNATH CHATTERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any final decision has been taken for construction of the second bridge over the river Hooghly at Calcutta; and

(b) if so, the amount of Central assistance provided or to be provided for the same?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). The proposed Second Bridge over the river Hooghly, when constructed, would fall on a State Road and as such its construction is essentially the responsibility of the West Bengal Government. However in order to assist them financially in its construction, the Government of India have agreed to provide Central financial assistance for the entire cost of this bridge which is estimated at present as Rs. 57.13 crores excluding certain in-admissible items. A total loan assistance amounting to Rs. 1171.20 lakhs has been released so far. The entire work relating to the project is being handled by the State Government.

**D.T.C. Bus hold-ups in Delhi**

1996. SHRI D. G. GAWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of cases of D.T.C. Bus hold-ups in Delhi during the period from April to October, 1977;

(b) the damage caused to the DTC buses as a result thereof;

(c) the number of persons injured and arrested;

(d) whether Government are aware of the innumerable difficulties experienced by the general public due to bus hold-ups; and

(e) the steps proposed to be taken by Government to ensure that no bus is stopped or hijacked in Delhi in the interest of masses?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) There were cases of hold up of 1324 buses including 33 buses of private operators under DTC operation during the relevant period.

(b) 65 buses were damaged in these incidents.

(c) According to the information with the Corporation, 27 persons, who were reported to be involved in the hold-ups of buses, were arrested. No case of injury to any person because of hold-ups of buses has been reported to the Corporation.

(d) Yes, Sir.

(e) With a view to checking such incidents, the Delhi Administration has set up an Apex Committee consisting of representatives of the University of Delhi, Delhi University Students' Union, Police Department of the Administration and Delhi Transport Corporation to deal with the demands of the students. The Corporation has also set up a Grievances Cell for this purpose. A number of officers of the Corporation have also been deputed to establish rapport with the students. No incident of hold-up of buses has been reported in November, 1977.

### Proof and Experiment Centre at Chandipur

1997. SHRI BAIIRAGI JENA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Proof and Experiment Centre at Chandipur is not connected by Railway link for transport of defence personnel and armaments;

(b) whether there is also a proposal to establish an ordnance factory there; and

(c) if so, how far Government have progressed in this direction?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The Railway link for the Proof and Experimental Centre is Balasore. (on the main Calcutta-Madras line) which is 15 kilometres from Chandipur. The road from Balasore to Chandipur is well maintained for transport of Defence personnel and armaments.

(b) No, Sir.

(c) Does not arise.

### कपड़े का फुटकर मूल्य

1998. श्री हरगोविन्द वर्मा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सूती कपड़ा उद्योग को कपड़े पर फुटकर मूल्य न छापने का आदेश दिया है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

उद्योग मंत्री (श्री जार्ज फर्नानडिस) : (क) और (ख). नई योजना लागू किये जाने के बाद से जिसके अन्तर्गत सूती कपड़ा मिलों को कपड़े के प्रत्येक मोटर पर केवल मिल से निकलने समय के मूल्य और उत्पादन शुल्क की मुहर लगानी जरूरी है, उन्हें अन्य किसी भी प्रकार का मूल्य अंकित करने से रोक दिया गया है ।